F.No. 01(03)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 31.12.2018

ORDER NO. 278 OF 2018

Hon'ble President is pleased to modify the roster order No. 272 of 2018 for CESTAT, Delhi constituting Division Benches to hear part-heard/ROM applications:-

- On 02/01/2019 at 02.30 p.m. Hon'ble Sh. Anil Chodhary, Member (J) and Hon'ble Sh. C. L. Mahar, Member (T) will hear the following part-heard matter:-ST/52342/2015.
- On 02/01/2019 afternoon Hon'ble Sh. Anil Chodhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part-heard matter after the hearing of the part heard matter in Sl. No. 1 above :-ST/54385-54386/2015.
- On 04/01/2019 at 02.30 p.m. Hon'ble Sh. Anil Chodhary, Member (J) and Hon'ble Sh. C. L. Mahar, Member (T) will hear the following ROM application: E/ROM/50912/2018 in appeal no. E/598/2012.
- On 04/01/2019 afternoon Hon'ble Sh. Anil Chodhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part- heard matters after the hearing of ROM application in Sl. N. 3 above:-ST/54488/2014
 ST/53643/2015
 C/53512-53513/2018
 C/128/2008, C/166-169/2010, C/52896-52897, 52904/2016
 C/54196-54197 & 54200/2015
 C/50673-50675/2017
- On 04/01/2019 afternoon Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following part-heard matter after the hearing of ROM application in Sl. N. 3 above:-ST/215/2012
- 6. On 04/01/2019 afternoon Hon'ble Sh. Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following ROM application after the hearing of matters in Sl. N. 4 & 5 above:-E/ROM/51275/2018 in appeal no. E/50265/2016

By order, (Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

Registrar